

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/00160/2014

Jabalpur, this Thursday, the 29th day of November, 2018

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

Sunil Kumar Pachouri
S/o Shri M.P. Sharma
Date of Birth 6.5.1976
R/o RB-III, 39-A,
West Railway Colony,
Ganjbasoda,
District Vidisha (M.P.)

-Applicant

(By Advocate –**Shri S.K. Nandy**)

V e r s u s

1. Union of India,
Through its General Manager
West Central Railway Indira Market
Jabalpur (M.P.) 482001

2. General Manager North Central Railway
Allahabad (U.P.) 211003

3. Divisional Railway Manager (P)
West Central Railway Bhopal Division
Bhopal 462001

4. Divisional Railway Manager (P)
North Central Railway Allahabad (U.P.) 211003

5. Shri Manish Mishra, S/o Shri Brijlal Mishra
Junior Engineer Telecom Working
under SSE TELE North Central Railway
Allahabad (U.P.) 211003

- Respondents

(By Advocate –**Shri N.S. Ruprah**)

OR D E R (ORAL)
By Navin Tandon, AM:-

Learned counsel for the applicant submits that the relief sought for by the applicant has already been granted to him by the respondents. Therefore, he prays for withdrawal of this O.A. as having become infructuous.

2. In view of the above submission, this O.A. is dismissed as withdrawn.

(Ramesh Singh Thakur)
Judicial Member

(Navin Tandon)
Administrative Member

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